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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 6632/2012 & CM APPL.17494/2012**

INDIAN COMMERCIAL PILOTS ASSOCIATION .....Petitioner

Through: Mr. Sanjoy Ghose, Sr. Adv. with Mr. Bharat Gupta and Mr. Rohan Mandal, Advs.

versus

UOI AND ORS

.....Respondents

Through: Ms. Aishwarya Bhatti, ASG with Ms. Anjana Gosain, Mr. Karan Grewal, Ms. Nippun Sharma, Advs. for DGCA with Mr. Pawan Malviya, Dy. Director and Mr. R.S. Jamwal, Director and Capt. Lokesh Rampal. Ms. Rukhmini Bobde, Mr. Azeem Samuel, Mr. Amit Mishra, Mr. Akhil Kumar, Mr. Azeem Parvez and Mr. Amlaan, Advs. for R-2 and 3.

(34)

+ **W.P.(C) 9721/2019 & CM APPL. 40106/2019, CM APPL. 64973/2023, CM APPL. 27136/2024, CM APPL. 73851/2024**

INDIAN PILOTS GUILD .....Petitioner

Through: Mr. Vivek Kohli, Sr. Adv. Mr. Nalin Talwar, Ms. Neetika Bajaj, Mr. Siddhant Puri and Ms. Sanjana Sharma, Advs.

versus

DIRECTOR GENERAL OF CIVIL AVIATION AND ANR.

.....Respondents

Through: Ms. Aishwarya Bhatti, ASG with Ms. Anjana Gosain, Mr. Karan Grewal, Ms. Nippun Sharma, Advs. for DGCA with Mr. Pawan Malviya, Dy. Director and Mr. R.S. Jamwal, Director and Capt. Lokesh Rampal. Mr. Rajeev Nayyar, Sr. Adv. with Ms. Rukhmini Bobde, Mr. Azeem



Samuel, Mr. Amit Mishra, Mr. Akhil Kumar, Mr. Azeem Parvez and Mr. Amlaan, Advs. for R-2 & 3.  
Mr. Sanjay Ghose, Sr. Adv. with Mr. Bharat Gupta and Mr. Rohan Mandal, Advs. for Intervenor.

(35)

+ **W.P.(C) 616/2023 & CM APPL. 2431/2023, CM APPL. 61158/2023, CM APPL. 64976/2023**  
**FEDERATION OF INDIAN PILOTS**

.....Petitioner

Through: Mr. Joseph Pookkatt, Mr. Nilesh Sharma and Mr. Dhawesh Pahuja, Advs.

versus

**DIRECTOR GENERAL OF CIVIL AVIATION**

.....Respondent

Through: Ms. Aishwarya Bhatti, ASG with Ms. Anjana Gosain, Mr. Karan Grewal, Ms. Nippun Sharma, Advs. for DGCA with Mr. Pawan Malviya, Dy. Director and Mr. R.S. Jamwal, Director and Capt. Lokesh Rampal.

**CORAM:**

**HON'BLE MS. JUSTICE TARA VITASTA GANJU**

**ORDER**

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**23.01.2025**

1. Learned ASG appearing for the Respondent No.1 submits that the minutes of meeting have been placed on record and states that substantial progress has been made in the matters. She further submits that so far as concerns the rolling out of the Civil Aviation Requirements of 2024 [CAR 2024], the Respondents have decided that a majority of these regulations shall be rolled out by 01.07.2025 while a smaller part (aspects which are still being considered) shall be rolled out by 01.11.2025.



2. Learned ASG for the Respondent No.1 requests for some time to place on record a detailed affidavit on this aspect of the matter. Let the same be filed within a period of three weeks.
3. At her request, list on 24.02.2025 at 4:15 PM.

**TARA VITASTA GANJU, J**

**JANUARY 23, 2025/r**

*Click here to check corrigendum, if any*